

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.26/(MAH)/2014
CA No.

CORAM:

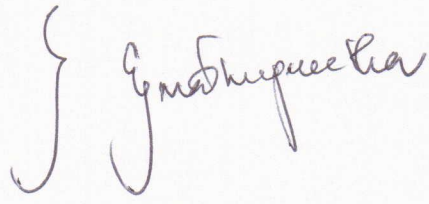


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shri Shridhar Bedekar

V/s.
M/s. V. P. Bedekar & Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(9)	Mr. MADHUPREETHA FRANGO i/o M/s NADIA GHANDY & Co.	Advocate for RESPONDENTS	
	Mahesh Atunvale	Company Secretary of Petitioners	
	Anagha Anasingaraju	-1-	

Order

C.P. 26/237,397-398/CLB/MAH/2014

1. Ld. Counsels from both the sides are present and seeking adjournment. Adjournment is granted. It is informed that an Application is also to be heard along-with the C.P. Adjourned to 15.11.2016. to be heard along with C.A. 190. Next date of hearing is communicated to both the sides.

Dated: 21.09.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)